

Declaration of Assets and Liabilities

Your Service and presently working as Bihar Legislative

Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name Indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Self | Spouses Name (s) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc.Name | |
|------------|--|--|---------------------|---------------------|---------------------|-------------------------|--|
| (i) | Cash | 3,00,000 | 7.4(6) | Trumo | TVAILO | Lic.ivanic | |
| (ii) | Deposits in Banks, Financial Institutions and Non-Banking Financial | SBI, Bihar Vidhan Mandal, Patna, Saving account- 60,000/- | Nil | Nil | Nil | Nil | |
| | Companies | Allahabad bank, Masaurhi- 5000/- | | | | | |
| (iii) | Bonds, Debentures and Shares in companies | Nil | Nil | Nil | Nil | Nil | |
| (iv) | Other financial Institutions, NSS, Postal Savings, LIC Policies, etc. | Secretariat Post Office Saving - 27,000/- Recurring - 10000/- Monthly | Nil | Nil | Nil | Nil | |
| | | LIC - 6622/- Yearly | | | | | |
| (v) | Motor Vehicles (details of make, etc.) | Hero Glamour BR01ET4250 | Nil | Nil | Nil | Nil | |
| (vi) | Jewellery (give details of weight and value) | Nil | Nil | Nil | Nil | Nil | |
| (vii) | Other assets, such as values of claims/Interests | Tv, Freeze, 、 | Nil | Nil | Nil | Nil | |

<u>Note</u>:- Values of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed Companies and as per books in the case of non listed companies should be given.

Md. AK Baz Dh.

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

| Sr. No. | Description | Self | Spouses Name (s) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc.Name |
|---------|---|---|---------------------|---------------------|---------------------|-------------------------|
| (i) | Agricultureal Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value | Nil | Nil | Nil | Nil | Nil |
| (ii) | Non-Agricultural Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value | NiI | Nil | Nil | Nil | Nil |
| (iii) | Buildings (Commercial and residential) - Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value | Nil | Nil | Nil | Nil | Nil |
| (iv) | Houses / Apartments, etc Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value | Masaurhi 10 Dhur- 10 Lacs 10 Dhur- 05 Lacs 02 Kattha-10 Lacs (With Joint Family) | Nil | NiI | Nil | NiI |
| (v) | Others (such as interest in property) | Nil | Nil | Nil | Nil | Nil |

(2) I give herein below the details the details of my liablities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

| Sr. Description No. | | Name & address of Bank / financial Institutions(s) / Department (s) | Amount outstanding as | | |
|------------------------|---|---|-----------------------|--|--|
| (a) | (i) Loans from Banks | Nil | Nil Nil Nil | | |
| | (ii) Loans from financial institutions | NiI | | | |
| | (iii) Government Dues : (a) dues to departments dealing with government accommodation | Nil | | | |
| | (b) dues to departments dealing with supply of water | Nil | Nil | | |
| | (c) dues to departments dealing with supply of electricity | Nil | Nil | | |

md. ARBaz AGI

| | (d) dues to departments dealing with telephones | Nil | Nil | |
|-----|---|------------|-----|--|
| | (e) dues to departments dealing with government transport (including | Nil | Nil | |
| | aircraft and helicopters) | • | | |
| | (f) Other dues, If any | Nil | Nil | |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return field. | AQJPA7463J | | |
| | Give also permanent Account Number (PAN)] | × | | |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return field.] | Nil | Nil | |
| | (iii) Sales Tax [Only in case of proprietary business] | Nil | Nil | |
| | (iv) Property Tax | Nil | Nil | |

c. Personal Detail

| GPF/CPF/PRAN No. :- | | PTS/BLA-1134 | | | | | | | | |
|--|-----------|--|-----|---|---|---|---|----------|---|-------------|
| Gender :- | | M (M/F) | | | | | | | | |
| Date of Birth | | 0 | 6 | o | 6 | 1 | 9 | 8 | 1 | (DD/MM/YYY) |
| Class/Group | B (A/B/C) | | | | | | | | | |
| Cadre | :- | Assistant, Bihar vidhan Sabha Secretariat, Patna | | | | | | | | |
| (Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.) | | | | | | | | Service, | | |
| Home District | æ | Pa | tna | | | | | | | |

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: MOI, AKBar_CALi

Name of Employee: Md. Akbar Ali

Place: Patna Designation: Assistant

Date: 09/02/23 Department: Bihar Vidhan Sabha, Patna

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Md. AK Baz CAR'